

**Construction of a Swimming Pool and Temple by S.D.O. Barh, Patna**

1838. SHRI RAMAVATAR SHAS-TRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a swimming pool is being constructed in the compound of the SDO, Barh, Patna (Bihar);

(b) if so, whether he is having a Someshwar temple built after his name in a thoroughfare close to his Kothi near the bank of the Ganga;

(c) if so, the authority which granted him permission for building the swimming pool and the temple and the source from which funds have been collected for their construction; and

(d) whether Government propose to take action against this officer and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (d) According to the information furnished by the State Government, no swimming pool is being constructed in the compound of S.D.O., Barh, Patna. However, in tank was dug in the year 1975, in the residential compound of S.D.O., Barh. Its repair and cleaning work has been undertaken by the present S.D.O. under the "Food for Work Programme". Consequently it has resulted in employment, for the unemployed labour, as also erection of a protective bund on the bank of Ganga by its earth.

No Someshwar Temple as referred to in part (b) of the Question, has been built after the name of the S.D.O. However, there is an old Shiv Asthan constructed long ago on the North Eastern end of the residential building of the S.D.O. very close on the way to Ganges. Local people had constructed this temple by mutual co-operation. The present S.D.O. namely Shri Someshwar Prasad has nothing to do with the construction of this temple.

2. In view of the above facts the question of taking action against S.D.O., Barh, does not arise.

निर्यात की शर्तों के साथ विदेशी सहयोग

1839. श्री राम बिलास पासवान : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) गत पांच वर्षों के दौरान वर्ष वार विदेशी सहयोग के लिए किए गए काराए का देश-वार उद्योग ब्यौरा क्या है और उन कारारों के देश-वार और उद्योग-वार आंकड़े क्या हैं जिनमें निर्यात की शर्तें थी और रायल्टी तथा तकनीकी शुल्कों से संबंधित मुख्य शर्तें देश-वार और उद्योग-वार किस प्रकार की हैं ।

(ख) इन कारारों के अन्वर्त न्यूनतम निर्यात की शर्त पूरा करने वाली और पूरा न करने वाली कम्पनियों के देश-वार और उद्योग-वार वार्षिक आंकड़े क्या हैं; और

(ग) उन कम्पनियों के खिलाफ क्या कार्यवाही की गई है जिन्होंने निर्यात की शर्तें पूरी नहीं की हैं ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) 1975-78 की अवधि में देश-वार व उद्योग-वार स्वीकृत किए गए विदेशी सहयोगों की संख्या का ब्यौरा सभा पटल पर रखे गये विवरण में दर्शाया गया है । [ग्रन्थालय मे रखा गया । देखिये संख्या एल टी—653/80]" तकनीकी सहयोगों के लिए रायल्टी का भुगतान प्रत्येक मामले मे भिन्न भिन्न होता है जो प्रौद्योगिकी के स्वरूप व संश्लिष्ट स्तर पर निर्भर करता है । सामान्य रूप से उत्पादक खरीदे गए अथवा आयातित उपकरणों की लागत को छोड़कर उत्पाद के कारखाने से